

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1331/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Satyaprakash Aggarwal & Ors.
 V/s.
 Vistar Metal Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

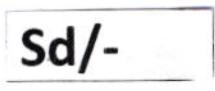
S. No.	NAME	DESIGNATION	SIGNATURE
14	Bhushan B. Chavhan	Advocate for Applicant	

ORDER

CP No. 1331/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present whereas none present from the side of Corporate Debtor.

Since the Petitioner's Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor's side, list this matter on **13.09.2017** with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as prescribed under Insolvency and Bankruptcy (Adjudicating Authority) Rules 2016.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)